

National Company Law Tribunal

Allahabad Bench

CP NO. 63/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Tej Kumari Press Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Abhishek Srivastava	Adv.	for	}
2.	Sarvendra Pandey	Adv.	petitioners	
Proxy for Zeyan Hapua Adv & Res				W. H. H.

CP NO.63/ND/2016

On the joint request of learned counsel for the parties, the case is adjourned to

16th November, 2017.

— Sd —

Dated: 26.10.2017

H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash Srivastava
(Stenographer)